

**BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 74 OF 2024**

IN THE MATTER OF :-

Bhavesh Arun Karekar & Ors

.... Applicant

V/s.

MoEF&CC & Ors.

..... Respondents

**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT No. 3
MAHARASHTRA POLLUTION CONTROL BOARD AS PER THE
ORDER DATED 28/08/2024.**

1. I, Shripad Kulkarni, aged about 41 years, occupation: service, the Sub-Regional officer, Maharashtra Pollution Control Board at Chiplun, having my office at 2nd floor, Parkar Complex, 224, Behind Nagar Parishad, Tal. Chiplun, Dist- Ratnagiri, do hereby state on solemnly affirm on behalf of Respondent No.3 as under:
2. I say and submit that I am well conversant with the facts and circumstances of the case as well as the record of the case lying in my office, I am filing this affidavit only for limited purpose to bring on record the true facts of the case.
3. I say and submit that, Regional Officer, Kolhapur had issued interim Directions dtd. 28.06.2024 to the Respondent No. 5 Industry for-



Noted and Registered
at Sr. No. 64/2025
Date 14/01/2025

- a) Industry shall comply with all points imposed in Proposed Directions dtd. 25/04/2024.
- b) Considering non-compliance of Proposed direction dated 25/04/2024, from Existing Bank guarantee of Rs 2.0 Lacs and Rs 5.00 Lacs each, 25% B.G. I.e. of Rs 50,000/- and Rs 1.25 Lacs forfeited, and Industry shall submit top up fresh Bank Guarantee of Rs. 50,000/- as well as Rs 1.25 Lacs i.e. total fresh Top-up B.G. of Rs 1.75 Lacs shall be submitted to Regional Office, Kolhapur immediately. **A copy of interim Directions dtd. 28.06.2024 is enclosed and marked as an an Annexure "A".**

4. I say and submit that, Industry has submitted its reply to Interim Directions vide letter dated 06.07.2024, stating that-

- a) Six numbers of AAQM stations have been established (4 in core zone and 2 in buffer zone) in compliance to the conditions of Consent to Operate (CTO).
- b) The conveyor belt of the mobile crusher is properly covered during the working. As on 31/03/2023, 26.20 Ha land is backfilled and out of which 9.26 Ha is fully re-habilitated, and Reclamation and Rehabilitation is implemented as per approved Mining Plan and Progressive Mine Closure Plan by Indian Bureau of Mines.



- c) The backfilled area has been planted with cashew saplings & Proper dust suppression arrangements have been made.
- d) The industry has not submitted compliance to SCN dated 02/01/2024 since the SCN has not received it either by mail or post. **A copy of Industry reply dtd. 06.07.2024 is enclosed and marked as an Annexure "B".**
5. I say and submit that, in order to verify the compliance status of Interim Directions issued by the Board dated 28.06.2024, Official of Sub Regional Office, Chiplun, has visited the Mining site on 12.11.2024 and reported as follows :-
1. During the visit, the mine was found non-operational.
 2. The industry has obtained the Consent to Operate from the Board vide dt. 31.07.2024 under the Red/SSI category for bauxite mining activity 8 lakh MT/A form mining area of 218.285 hector which is valid up to 30.04.2027.
 3. Mine has been equipped with two numbers of mobile crushers having capacity of 150 MT/hr, one-wheel loader with capacity of 150 MT/hr. Three excavators with 0.9 m³ bucket capacity were found in idle condition.
 4. As per schedule II of consent terms and conditions 5. (c) the industry has carried out tree plantation of 21598 trees till date but failed to develop and maintain sufficient width and height. The desired minimum



thickness of the green belt of 20 meters along with roadside has not been provided. 5. (d) industry has not provided black topped metal roads to prevent dust formation. 6. (ii) The industry failed to install three ambient air quality monitoring systems for monitoring SPM, RSPM, SO_x, NO_x, HC, CO etc. **A copy of the Visited Report dated 12.11.2024 is enclosed and marked as an Annexure "C".**

5. I say and submit that, in view of above compliance status Regional Officer, Kolhapur has issued Proposed Directions dtd. 21.11.2024 for following non-compliance.
- i. Industry has not provided black topped metal roads to prevent dust formation.
 - ii. Industry failed to install three ambient air quality monitoring systems for monitoring SPM, RSPM, SO_x, NO_x, HC, CO etc.
 - iii. Industry has not provided the desired minimum thickness of the green belt of 20 meter along with roadside.
 - iv. Industry has failed to comply with Interim Directions dated 28.06.2024. **A copy of Proposed Directions dated. 21.11.2024 is enclosed and marked as an Annexure "D".**
6. I say and submit that, Industry has submitted its reply to above mentioned Proposed directions dated.21.11.2024 vide letter dated 27.11.2024 stating as follows :-



- i) The mining and allied activities are not carried out during monsoon period and usually restarted post monsoon, and
- ii) Industry is likely to resume its mining and allied activities very soon.
- iii) The industry has always complied with the consent conditions and the provisions of various environmental enactments. The pointwise compliance report in respect of our Rowale Bauxite Mines Tq. Dapoli, District Ratnagiri is as follows:-
 - a) The haul roads within the mining lease are purely of temporary nature and keep changing frequently depending on the availability of the ore and storage area etc. These roads are never used by general public for their day-to-day purpose. Effective dust suppression arrangements are made to prevent dust formation. Additionally, Respondent No 1 has constructed black topped metal road at the weigh bridge entry and exit as per the consent condition to prevent dust formation.
 - b) Six numbers of AAQM stations are established (4 in core zone and 2 in buffer zone) and the collected samples are collected and analyzed & reported by NABL accredited laboratory in compliance to the conditions of

Environmental Clearance & Consent to Operate (EC& CTO). The latest monitoring reports (for the month September 2024 are verified.

- c) All the land in the mining lease is private land including roadside lands. The Respondent Industry has developed the green belt in the area wherever the industry has received the consent from the landowner and is in the process of obtaining the consent for the remaining land for developing the greenbelt. **A copy of Industry reply dated. 27.11.2024 is enclosed and marked as an Annexure "E".**

7. I say and submit that, Board Official visited the mining site for verification of compliance of proposed directions and observed that-
- a) During the visit, it was observed that mining is in progress at two pits. There were 08 excavators, and one breaker was deployed for mining. One mobile crusher has been also deployed, which was not operational during visit.
- b) No drilling and blasting are carried out at present only breakers are used for the mining.
- c) As per information provided by the industry representative, out of total 49.6 ha. mined area, till date area backfilled (reclaimed) is 26.20 ha., area backfilled and plantation done (reclaimed and rehabilitated)-10.26 ha. Area to be backfilled

(reclamation pending)-5.06 ha., back filled area to be reclaimed and rehabilitated is 13.145 ha. Which reflects that no concurrent reclamation is undertaken by the mining authority.

- d) Industry has provided four stations for ambient air monitoring, two in core zone and two in buffer zone.
- e) Industry has provided three mobile tankers for sprinkling water on haul roads. However, no arrangement has been made to control dust in stocking area, mobile crusher, transfer points and loading area. Industry has not covered the conveyors and screening sections of mobile crusher.
- f) Fixed type sprinkling system provided at Rowale weigh bridge.
- g) Transportation vehicles were not in operation during visit, due to the request of Mandivali villagers to stop transportation of ore, considering program of science exhibition of school children, therefore, status of covering the vehicles by tarpaulin could not be verified. However, PUC certificates of transport vehicles have been verified.
- h) Black topped metal road provided at Rowale weigh bridge only.
- i) A permanent water sprinkling system has not been provided on main haul roads.
- j) Tree plantation has not been raised in 7.5 mtr wide green belt in safety zone, around the mining lease, along the roads.



- k) As per information provided by Mining Authority total 21598 trees have been planted so far.
- l) Industry has submitted medical examination reports of workers.
- m) Industry is using ground water, however CGWA NOC has been expired and as reported by Industry representative, applied for renewal of NOC. **A copy of Visit Report dated. 20.12.2024 is enclosed and marked as an Annexure "F".**

Solemnly affirmed on the day 14th January 2025.

For and on behalf of Respondent No. 3

Identified by



(Shripad Kulkarni)
Sub Regional Officer-Chiplun



VERIFICATION

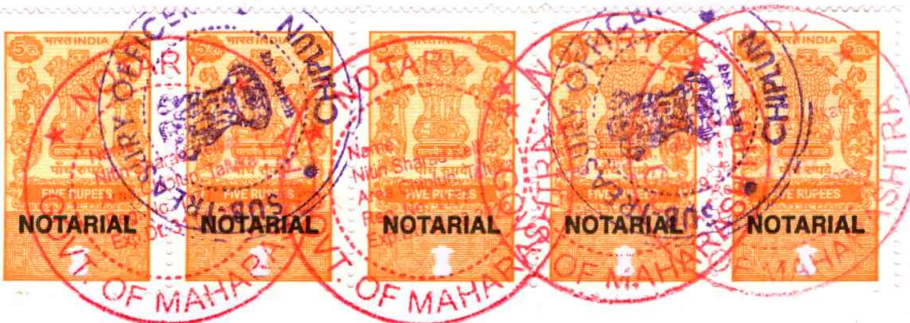
I, Shripad Kulkarni, Age 41 Years, working as Sub-Regional officer, Maharashtra Pollution Control Board at Chiplun having my office at second floor Parkar Complex, 224, Behind Nagar Parishad, Tal. Chiplun, Dist- Ratnagiri, do hereby state on solemn affirmation what is stated in the forgoing affidavit in reply to my own knowledge and I believe the same to be true and correct.

Solemnly affirmed on the day 14th January 2025.

For and on behalf of Respondent No. 3.



(Shripad Kulkarni)
Sub Regional Officer-Chiplun



BEFORE ME

NITIN S. KELKAR
Reg. No. 1177
NOTARY & ADVOCATE
Krishneshwar Nagar,
Office No. 7 • Mumbai-Goa
Highway, Chiplun


Noted and Registered
at Sr. No. 64/2025

DATE- 14/01/2025

836

MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE, KOLHAPUR.

10

<p>Tel. No. (0231) 2652952, 2660448 Fax No. (0231) 2652952. E-mail: rokolhapur@mpcb.gov.in</p>	<p align="center">  "Your Service is Our Duty" </p>	<p>Udyog Bhavan, Near Collector Office, Kolhapur - 416 003. Website: http://mpcb.mah.nic.in</p>
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No. MPCB/RO/KOP/ID/ 240628001

Date: 28/06/2024.

To,
M/s.Ashapura Minechem Ltd.,
Gut No 15-21, 27, 31,34,35,56-59,69,70,74,
At-Rowale , Tal-Dapoli ,
Dist. Ratnagiri.

Sub: Interim Directions under section 33 A of the Water
(Prevention & Control of Pollution) Act, 1974 and rule made
thereunder.

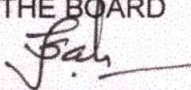
Ref: 1. P.D. issued vide letter dated 25/04/2024.
2. Report forwarded by SRO Chiplun
3. Personal hearing extended at SRO Chiplun office through video
conference of your industry on 27/06/2024.

With reference to the proposed directions issued on 25/04/2024 followed by the personal hearing extended at SRO Chiplun office through video conference to your industry on 27/06/2024 , as per report submitted by SRO Chiplun following interim directions is issued u/s 33 A of the Water (Prevention & Control of Pollution) Act, 1974 & rule made thereunder with the following terms & conditions.

1. Industry shall comply with all point imposed in P.D. dtd.25/04/2024.
2. Considering non-compliance of P.D. dtd. 25/04/2024, from Existing B.G. of Rs 2.00 Lacs and Rs 5.00 Lacs each , 25% B.G. i.e. of Rs 50,000 /- and Rs 1.25 Lacs is **forfeited** and Industry shall submit top up fresh Bank Guarantee of Rs.50,000/- and Rs 1.25 Lacs i.e. Total Fresh Top-up B.G. of Rs 1.75 Lacs shall be submitted to Regional office, Kolhapur immediately.

In case you fail to comply with the above interim directions, the Board will have no option but to issue final directions as may deem fit in your case, which may please be noted.

FOR & ON BEHALF
OF THE BOARD


 (J.S. Salunkhe)
 Regional Officer,
 M.P.C.Board,Kolhapur

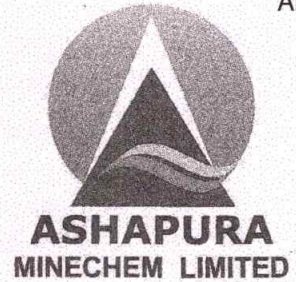
Copy submitted for favour of information:

1. Member Secretary, MPC Board, Mumbai.
2. Joint Director (APC) M.P.C. Board,Mumbai

Copy to:

1. Sub-Regional Officer, M.P.C. Board, Chiplun
- He is directed to submit the compliance report urgently and keep vigilance on industry and report accordingly in time.





To:

Date: 06.07.2024

The Regional Officer,
Maharashtra State Pollution Control Board
Regional Office, Kolhapur
Udyog Bhavan,
Near Collector Office,
Kolhapur - 416003

Subject: Interim Directions under section 33A of Water (Prevention and Control of Pollution) Act, 1974 and rule made thereunder reg.

- Ref.:** 1) Your Letter No. MPCB/RO/KOP/ID/2406280001 dated 28/06/2024
- 2) Personal hearing extended at SRO Chiplun Office through video conference on 27/06/2024
- 3) Proposed Direction issued vide your letter no. MPCB/RO/KOP/PD/2404250002 dated 25/04/2024

Dear Sir,

With respect to above mentioned reference, we have already submitted the compliance report to the Proposed Directions dated 25/04/2024 vide our letter dated 30/04/2024 in respect of our Rowale Bauxite Mines TQ Dapoli, District Ratnagiri. And further to the violations pointed out during the personal hearing are duly complied by us and details are provided below for your kind perusal.

- Six numbers of AAQM stations are established (4 in core zone and 2 in buffer zone) in compliance to the conditions of CTO. Please find Annexure – 3 for the geotagged photos of these 6 AAQM stations for your kind perusal.
- The conveyor belt of the mobile crusher is properly covered during the working. Please find Annexure – 4 for the photo of the same for your kind perusal.
- As on 31/03/2023, 26.20 Ha land is backfilled and out of which 9.26 Ha is fully re habilitated and Reclamation and Rehabilitation is implemented as per approved Mining Plan and Progressive Mine Closure Plan by Indian Bureau of Mines. Please find Annexure – 6 for the approval accorded by Indian Bureau of Mines for your kind perusal.
- The backfilled area is planted with cashew saplings. Please find Annexure – 2 for the photographs of the plantation and Annexure – 1 for the bills of saplings for your kind perusal.

Regd. Office :

Jeevan Udyog Building, 3rd Floor, 278, D. N. Road, Fort, Mumbai - 400 001. (India)
Tel.: +91-22 6665 1700 * Email: info@ashapura.com * www.ashapura.com

CIN No. L14108MH1982PLC026396

Page 1 of 2

Continuation Sheet



- Proper dust suppression arrangements are made. Please find Annexure – 5 for photo of the permanent water sprinkling system installed at Mines for your kind perusal.
- We could not submit compliance to SCN dated 02/01/2024 as we have not received the SCN either by mail or post.

It is pertinent to note that, in the matter of OA 74 of 2024, The Honourable NGT West Zone Bench, Pune have constituted a committee to inspect the compliance to various statutory provisions and this committee had inspected our Rowale mines on 11/06/2024 and found that the compliances are in place and committee is expected to submit their report to Honourable NGT by 28/08/2024.

We humbly request you to accept above compliance and not to forfeit our Bank Guarantee and oblige.

Thanking you,

For M/s Ashapura Minechem Ltd.

Authorized Signatory

Cc. The Sub Regional Officer, MPC Board, Chiplun



Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Visit Report

General Information

IMIS ID : MPCB-CONSENT-0000110617

Industry Name : Ashapura Minechem Limited

Address : Rowale Bauxite Mine, Tal. Mumbai, Dist. Mumbai city

Pincode : 0

Category : Red (SSI)

Email : sangram@ashapura.com

Phone : 9922929309

Visit Scheduled On : 12/11/2024

Last date of visit : 12/11/2024

Visited by : Shingare Utkarsh Ramesh(FO-Chiplun)

Visited On

Visited Industry on :12/11/2024

Email Address of Unit :sangram@ashapura.com

Telephone Number of Unit :9922929309

Siting Criteria

Siting Criteria : No

Location

Notified Industrial area : No

Detail : NA

Planning Authority : Grampanchayat

Visit For

Visit For : Surprise

Applied For : Legal Action

Previous Consent Detail

Consent UAN No.	Date	Validity	Capital Investment	Verified By
MPCB-CONSENT-0000205838	31-07-2024	30-04-2027	557.00	CA Certificate

Environment Clearance

Is EC Applicable : No

Production Details

Product Name	Quantity(As consent)	Unit(As consent)	Quantity(Actual)	Unit(Actual)	Operational Issue
Bauxite Ore	800000.0000	MT/A	0	--NA--	No

Waste Water Management

Source of water :
 1) Surface
 Surface Detail : NA
 Authority Permission : NA

Deviation In:

Water Consumption : No

Detail: NA

Effluent : No

Detail: NA

Sewage : No

Detail: NA

Whether Industrial effluent generated : No**Whether Domestical effluent generated : No**

		Industrial		Domestic	Gardening
		Process	Cooling		
Generation in m3/day	As per consent				0
	Actual				0

Treatment System

	Industrial	Domestic
Primary :		
Secondary :		
Tertiary :		
Advanced :		

JVS sample collection (Water)

JVS sample collected for Water : No

Detail : NA

Previous JVS Records (Water)

Sr. No.	Unique id	Barcode Number	Sample Type	Sample Subtype	Payment Status	COA Generated					
Air Pollution Aspect											
1) Details of emission : No											
#	Source	Fuel Name	Fuel Quantity	Fuel Unit	Control Equipment Installed	Stack Height(mtrs)	Operational Issue				
Record not found.											
2) Differential in existing source of emission : No											
JVS sample collection (Air)											
JVS sample collected for Air : No					Detail : NA						
Previous JVS Records (AIR)											
Sr. No.	Unique id	Barcode Number	Sample Type	Sample Subtype	Payment Status	COA Generated					
Hazardous Waste Generation											
Difference in exiting waste generation : Yes											
Category No. & type	Quantity as per consent	UOM	Treatment	Method of Disposal as per consent	Actual disposal	Total Quantity disposed (as per FORM 4)	Quantity disposed at CHWTSDF	Quantity disposed for co-processing	Quantity disposed by acutual user	Last Disposal quantity	Last Disposal date
Non Hazardous Waste Generation											
Difference in exiting waste generation : Yes											
Name of waste	Quantity as per consent	UOM	Treatment	Method of Disposal as per consent	Last Disposal date	Last Disposal quantity	Actual Disposal				
Waste Bauxite Ore Mineral	0.62	MTPA	NA	Sale to authorized party		00	0.00				
Any specific Conditions											
					Condition	Compliance					
Consent											
Directions											
Environment Clearance											
Any NGT / Court order											
Bank Guarantee											
BG Imposed : Yes											
BG Imposed Against : Directions											

Bank Guarantee Imposed for	BG submitted	Bank Guarantee No	Date	Validity	Amount	Status	Compliance Period	Return	Forfeit
Rs.5/- lakhs	Yes	0	27-10-2024	31/08/2024	0	Not Compiled	30/04/2024	0	No
Rs.2/- lakhs	Yes	0	27-10-2024	31/08/2024	0	Not Compiled	6 months	0	No

Remark

#	Statutory Submissions	Financial Year	Within Time	Whether any deviation waste generation & disposal (less/more)
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Record not found.

Penal Charges

Penal Charges : No

OCEMS

Is Mandatory : Not Mandatory

Detail :

Connected to MPCB server : No

Detail : NA

Green Coverage

Green Coverage : No

Detail :

Any Specific Observation

Any Specific Observation : Above mine site has been visited upon receiving instructions from higher authority dt. 11.11.2024 During the visit, the mine was found non-operational. The industry has obtained the C2O from the Board vide dt. 31.07.2024 under the Red/SSI category for bauxite mining activity 8 lakh MT/A from mining area of 218.285 hector which is valid up to 30.04.2027. Mine has equipped with two numbers of mobile crushers having capacity of 150 MT/hr, one wheel loader with capacity of 150 MT/hr. three excavators with 0.9 m 3 bucket capacity was found in idle condition. as per schedule II of consent terms and conditions 5. (c) the industry has carried out tree plantation of 21598 trees till date but failed to develop and maintain sufficient width and height. Desired minimum thickness of the green belt of 20 meter along with roadside not provided. 5. (d) the industry has not provided black topped metal roads to prevent dust formation. 6. (ii) The industry failed to install three ambient air quality monitoring system for monitoring SPM, RSPM, SOx, NOx, HC, CO etc. for which the industry has submitted BG of Rs. 2 lakhs towards installation of ambient air quality monitoring station within area. which is valid up to 30.04.2028. Form V not submitted.

Previous legal action detail

Record not found.

Whether unit complied

Whether unit complied : No

MAHARSHTRA POLLUTION CONTROL BOARD
REGIONAL OFFICE, KOLHAPUR.

<p>Tel. No. (0231) 2652952, 2660448 Fax No. (0231) 2652952. E-mail: rokolhapur@mpcb.gov.in</p>	 <p>“Your Service is Our Duty”</p>	<p>Udyog Bhavan, Near Collector Office, Kolhapur - 416 003. Website: http://mpcb.mah.nic.in</p>
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No. MPCB/ROKP/PD/ 2411 210009

Date: 21/11/2024

To,
M/s. Ashapura Minechem Ltd,
Gut No 15-21, 27, 31, 34, 35, 56-59, 69, 70, 74
At-Rowale, Tal. Dapoli, Dist. Ratnagiri.

Sub: Proposed Directions under section 33 A of Water (Prevention & Control of Pollution) Act, 1974 and under section 31A of Air (Prevention & Control of Pollution) Act, 1981.

Ref:

1. Consent to Operate granted by the Board.
2. Interim Direction dated 28.06.2024.
3. Visit of Board Officials on 12.11.2024
4. Legal Action Proposal submitted by SRO Chiplun vide no MPCB-LEGAL_ACTIONS-281223016 on 15.11.2024.

.....

WHEREAS, the Maharashtra Pollution Control Board has granted Consent to Operate u/s 26 of the Water (Prevention and Control of Pollution) Act, 1974 and u/s 21 of the Air (Prevention and Control of Pollution) Act, 1981 & Authorization under Rule 6 of the Hazardous and Other Wastes (Management and Trans-boundary Movement) Rules, 2016.

AND WHEREAS, it is obligatory on the part of industry to provide & operate adequate pollution control devices so as not to cause any sort of pollution problem in the surrounding area and to achieve consented standards.

AND WHEREAS, the Board has issued Interim Direction as referred above no. 2 & the Board Official again visited the unit on 12.11.2024 for verification of compliance of Interim Direction. **AND WHEREAS,** SRO Chiplun has submitted proposal for legal action against your industry due to following non-compliances:-

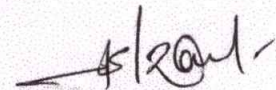
1. Industry has not provided black topped metal roads to prevent dust formation.
2. Industry failed to install three ambient air quality monitoring system for monitoring SPM, RSPM, SO_x, NO_x, HC, CO etc.
3. Industry has not provided desired minimum thickness of the green belt of 20 meter along with road side.
4. Industry has failed to comply with Interim Directions dated 28.06.2024.

AND WHEREAS, it is noticed that the industry has failed to comply with the consent conditions & violating the provisions of various environmental enactments knowingly & wilfully.

NOW THEREFORE, in view of the above non-compliance, you are hereby directed to show cause as to:

1. Why your industrial activities shall not be closed down?
2. Why the competent Authorities shall not be directed to disconnect water/electricity supply to your unit?
3. Why Bank Guarantee furnished by you shall not be forfeited?

You are hereby given an opportunity to respond within 7 days from issuance of these directions, failing which, MPCB will initiate legal action against your unit without giving any further notice in accordance with the provisions of the Water (prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981, which may be noted.



(J. S. Hajare)

Regional Officer, Kolhapur

Copy submitted to: Joint Director (APC) MPCB, Mumbai.

Copy to: Sub Regional Officer MPCB Chiplun - It is directed to serve the said directions to industry & report accordingly.

Uploaded in portal and sent by e mail



To:

Date: 27.11.2024

The Regional Officer,
Maharashtra State Pollution Control Board
Udyog Bhavan, Near Collector Office,
Kolhapur – 416 003

Subject: Proposed Directions under section 33A of Water (Prevention and Control of Pollution) Act, 1974 and under section 31A of Air (Prevention and Control of Pollution) Act, 1981 reg.

Ref.: 1) Your Letter No. MPCB/ROKP/PD/2411210009 dated 21/11/2024

Dear Sir,

With respect to above mentioned reference, the mining and allied activities are not carried out during monsoon period and usually restarted post monsoon, and we are likely to resume our mining and allied activities very soon. We always complied with the consent conditions and the provisions of various environmental enactments. Please find below the pointwise compliance report for your kind perusal in respect of our Rowale Bauxite Mines TQ Dapoli, District Ratnagiri.

- The haul roads within the mining lease are of purely of temporary nature and keep changing frequently depending on the availability of the ore and storage area etc. These roads are never used by general public for their day-to-day purpose. Effective dust suppression arrangements are made to prevent dust formation. Additionally, we have constructed black topped metal road at the weigh bridge entry and exit as per the consent condition to prevent dust formation. Kindly request you to refer to the photographs in 'Annexure 1'.
- Six numbers of AAQM stations are established (4 in core zone and 2 in buffer zone) and the collected samples are collected and analysed & reported by NABL accredited laboratory in compliance to the conditions of EC&CTO. Kindly request you to refer to the latest monitoring reports (for the month September 2024) in 'Annexure 2'.
- All the land in the mining lease is private land including the roadside lands. We have developed the green belt in the area wherever we have received the consent from the landowner and are in the process of obtaining the consent for the remaining land for developing the green belt. Kindly request you to refer to the photographs in 'Annexure 3'.

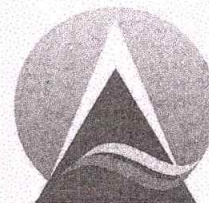
Regd. Office :

Jeevan Udyog Building, 3rd Floor, 27B, D. N. Road, Fort, Mumbai - 400 001. (India)
Tel.: +91-22 6665 1700 * Email: info@ashapura.com * www.ashapura.com

CIN No. L14108MH1982PLC026396

Page 1 of 2

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ASHAPURA

Continuation Sheet

We humbly request you to accept above compliance and 1) Not to close down our industrial activity, 2) Not to direct competent Authorities to disconnect water/electricity supply to our unit and, 3) Not to forfeit the Bank Guarantee furnished by us.

Thanking you,

For M/s Ashapura Minechem Ltd.

Authorized Signatory

Cc. The Joint Director (APC), MPC Board, Mumbai

The Sub Regional Officer, MPC Board, Chiplun

GEOGREEN TESTING LABORATORY

847

NABL ACCREDITED LABORATORY

Laboratory : C 1/20, Viraj Khand, Gomti Nagar Lucknow - 226010 (U.P.)
Phone : +91 9415215163, 9161202020 Email : geogreen.tl@gmail.com
Website : www.geogreen.in



Certi. No. TC-13356

TEST REPORT

Sample Code No.	GTL-AA-754/B	Report No.	AAQ-07102024-754/B
Issued To	Rowale Bauxite Mine	Issue Date	07/10/2024
Sample plan / Procedure No.:	GTL-P-16	Sampling Location	Rowale Village
Condition of the Sample:	Ok	Environment Condition :	Weather Clear
Ambient Temperature :	38-40°C	Sample Drawn by:	GTL Team
Sample Description:	Ambient Air	Analysis Duration:	02/09/2024 – 03/10/2024
Project Name	Rowale Bauxite Mine Village – Rowale, Taluka – Dapoli, District – Ratnagiri (Maharashtra)		

TEST RESULT

S. No	Date	Particulate Matter PM2.5 ($\mu\text{g}/\text{m}^3$)	Particulate Matter PM10 ($\mu\text{g}/\text{m}^3$)	Sulphur Dioxide SO ₂ ($\mu\text{g}/\text{m}^3$)	Nitrogen Dioxide NO ₂ ($\mu\text{g}/\text{m}^3$)	Silica ($\mu\text{g}/\text{m}^3$)
		CPCB Vol-1	IS:5182 (Part-23)	IS:5182 (Part-2)	IS:5182 (Part-06)	EPA Method
1	01.09.2024	36.5	75.6	6.5	14.2	0.01
2	06.09.2024	39.5	79.5	6.9	15.6	0.03
3	11.09.2024	38.4	72.6	6.4	12.5	0.05
4	14.09.2024	39.5	71.9	6.8	16.9	0.02
5	18.09.2024	38.7	79.5	6.9	18.5	0.02
6	24.09.2024	36.2	72.6	7.1	17.6	0.03
7	26.09.2024	40.6	69.8	7.5	18.5	0.02
8	29.09.2024	39.1	67.2	6.9	16.9	0.03
NAAQS, For 24 Hourly Monitoring		60.00	100.00	80.00	80.00	—

NOTE:

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- The test samples will be disposed off after 15 days from the date of issue of test report, unless until specified by the customer.

Checked by

For Geogreen Testing Laboratory

Dr. Vijay Kumar Mishra
Quality Manager
(Authorized Signatory)



GEOGREEN TESTING LABORATORY

NABL ACCREDITED LABORATORY

Laboratory : C 1/20, Viraj Khand, Gomti Nagar Lucknow - 226010 (U.P.)
Phone : +91 9415215163, 9161202020 Email : geogreen.tl@gmail.com
Website : www.geogreen.in



Certi. No. TC-13356

TEST REPORT

Sample Code No.	GTL-AA-752/B	Report No.	AAQ-07102024-752/B
Issued To	Rowale Bauxite Mine	Issue Date	07/10/2024
Sample plan / Procedure No.:	GTL-P-16	Sampling Location	Kavdoli Village
Condition of the Sample:	Ok	Environment Condition :	Weather Clear
Ambient Temperature :	38-40°C	Sample Drawn by:	GTL Team
Sample Description:	Ambient Air	Analysis Duration:	02/09/2024 – 03/10/2024
Project Name	Rowale Bauxite Mine Village – Rowale, Taluka – Dapoli, District – Ratnagiri (Maharashtra)		

TEST RESULT

S. No	Date	Particulate Matter PM2.5 ($\mu\text{g}/\text{m}^3$)	Particulate Matter PM10 ($\mu\text{g}/\text{m}^3$)	Sulphur Dioxide SO ₂ ($\mu\text{g}/\text{m}^3$)	Nitrogen Dioxide NO ₂ ($\mu\text{g}/\text{m}^3$)	Silica ($\mu\text{g}/\text{m}^3$)
		CPCB Vol-1	IS:5182 (Part-23)	IS:5182 (Part-2)	IS:5182 (Part-06)	EPA Method
1	02.09.2024	32.1	70.2	6.2	11.5	0.04
2	05.09.2024	36.9	71.6	7.6	16.2	0.04
3	11.09.2024	38.5	75.6	7.8	14.8	0.03
4	15.09.2024	35.4	72.2	7.6	10.9	0.05
5	21.09.2024	39.5	69.5	6.9	10.6	0.02
6	24.09.2024	40.1	69.5	6.8	10.5	0.03
7	26.09.2024	40.5	69.8	6.5	12.6	0.04
8	30.09.2024	40.4	68.1	6.7	10.2	0.04
NAAQS, For 24 Hourly Monitoring		60.00	100.00	80.00	80.00	--

NOTE:

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TEST REPORT

Sample Code No.	GTL-AA-753/B	Report No.	AAQ-07102024-753/B
Issued To	Rowale Bauxite Mine	Issue Date	07/10/2024
Sample plan / Procedure No.:	GTL-P-16	Sampling Location	Mining Pit
Condition of the Sample:	Ok	Environment Condition :	Weather Clear
Ambient Temperature :	38-40°C	Sample Drawn by:	GTL Team
Sample Description:	Ambient Air	Analysis Duration:	02/09/2024 – 03/10/2024
Project Name	Rowale Bauxite Mine Village – Rowale, Taluka – Dapoli, District – Ratnagiri (Maharashtra)		

TEST RESULT

S. No	Date	Particulate Matter PM2.5 ($\mu\text{g}/\text{m}^3$)	Particulate Matter PM10 ($\mu\text{g}/\text{m}^3$)	Sulphur Dioxide SO ₂ ($\mu\text{g}/\text{m}^3$)	Nitrogen Dioxide NO ₂ ($\mu\text{g}/\text{m}^3$)	Silica ($\mu\text{g}/\text{m}^3$)
		CPCB Vol-1	IS:5182 (Part-23)	IS:5182 (Part-2)	IS:5182 (Part-06)	EPA Method
1	02.09.2024	36.5	71.6	6.8	11.2	0.01
2	05.09.2024	38.2	70.6	6.9	14.3	0.03
3	09.09.2024	39.4	72.5	6.5	12.4	0.04
4	13.09.2024	38.6	69.8	6.5	11.2	0.04
5	18.09.2024	39.5	69.8	6.9	14.1	0.05
6	21.09.2024	37.2	68.2	7.4	12.5	0.05
7	25.09.2024	40.3	70.3	7.5	12.4	0.04
8	29.09.2024	39.5	71.6	7.5	13.4	0.03
NAAQS, For 24 Hourly Monitoring		60.00	100.00	80.00	80.00	-

NOTE:

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TEST REPORT

Sample Code No.	GTL-AA-755/B	Report No.	AAQ-07102024-755/B
Issued To	Rowale Bauxite Mine	Issue Date	07/10/2024
Sample plan / Procedure No.:	GTL-P-16	Sampling Location	Umbershet Village
Condition of the Sample:	Ok	Environment Condition :	Weather Clear
Ambient Temperature :	38-40°C	Sample Drawn by:	GTL Team
Sample Description:	Ambient Air	Analysis Duration:	02/09/2024 – 03/10/2024
Project Name	Rowale Bauxite Mine Village – Rowale, Taluka – Dapoli, District – Ratnagiri (Maharashtra)		

TEST RESULT

S. No	Date	Particulate Matter PM2.5 ($\mu\text{g}/\text{m}^3$)	Particulate Matter PM10 ($\mu\text{g}/\text{m}^3$)	Sulphur Dioxide SO ₂ ($\mu\text{g}/\text{m}^3$)	Nitrogen Dioxide NO ₂ ($\mu\text{g}/\text{m}^3$)	Silica ($\mu\text{g}/\text{m}^3$)
		CPCB Vol-1	IS:5182 (Part-23)	IS:5182 (Part-2)	IS:5182 (Part-06)	EPA Method
1	01.09.2024	35.6	65.2	7.1	14.2	0.02
2	04.09.2024	34.6	69.5	7.6	15.3	0.03
3	10.09.2024	35.9	67.5	6.5	16.2	0.04
4	13.09.2024	39.5	69.2	6.9	14.6	0.03
5	20.09.2024	38.6	68.3	6.4	15.3	0.03
6	25.09.2024	40.3	64.3	6.8	12.6	0.05
7	28.09.2024	35.9	69.5	6.3	12.3	0.02
8	30.09.2024	38.6	69.3	7.5	16.5	0.01
NAAQS, For 24 Hourly Monitoring		60.00	100.00	80.00	80.00	-

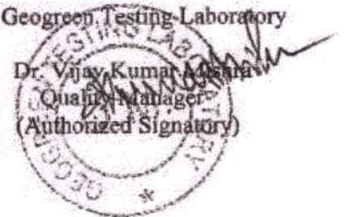
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Checked by

For Geogreen Testing Laboratory

Dr. Vijay Kumar Mishra
Quality Manager
(Authorized Signatory)



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AMBIENT NOISE TEST REPORT

Sample Code No.	GTL/NQ/710/B	Report No.	NQ-07102024-710/B
Environment Condition	Weather Clear	Issue Date	07/0102024
Sample Drawn by	GTL Team	Condition of the Sample	Ok
Monitoring Date	10/09/2024	Nature of Sample	Noise Quality
Monitoring Duration	24 Hours	Ambient Temperature	38-40°C
Project Name	Rowale Bauxite Mine Village – Rowale, Taluka – Dapoli District – Ratnagiri (Maharashtra)	Client's Name	Rowale Bauxite Mine

S. No	Location	Observed Value Leq dB(A)		Limit as per CPCB Guidelines Leq. dB(A)		Zone
		Day*	Night*	Day*	Night*	
1	Mine Lease (NQ1)	63.9	58.4	75	70	Industrial Area
2	Kavdoli Village (NQ2)	50.7	37.1	55	45	Residential Area
3	Rowale Village (NQ3)	48.1	39.7	55	45	Residential Area
	*Day Time	Leq (6.00AM TO 10.00 PM)				
	*Night Time	Leq(10.00PM TO 6.00 AM)				

NOTE:

- Day time shall mean from 6.00 am to 10.00 pm .
 - Night time shall mean from 10.00 pm to 6.00 am .
- The results given above are related to the tested sample, for various parameters, as observed at the time of sampling. The customer asked for the above tests only.
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TEST REPORT

Format No.-GTL/SF/51

Sample Code No.	GTL/SQ/391/B	Report No.	SQ07102024-391/B
Issue To	Rowale Bauxite Mine	Issue Date	07/10/2024
Sample Drawn by	GTL Team	Sample Description	Soil
Ref. of Sampling Procedure No.	GTL/P/16	Sample Drawn On	10.09.2024
Sample Quantity	2 Kg	Test Duration	11/09/2024- 20/09/2024
Sample Received on	11/09/2024	Weather condition	Normal
Sampling Location	Rowale Village (SQ1), Mine lease (SQ2) Kelshi Village (SQ3)	Project Name	Rowale Bauxite Mine Village – Rowale, Taluka – Dapoli, District – Ratnagiri (Maharastra).

TEST RESULTS

S. No.	Parameter	Units of Measurements	Value			Protocol
			Location			
			SQ1	SQ2	SQ3	
1.	pH	-	7.16	7.20	7.19	IS:2720(Part 26)
2.	Conductivity	µS/cm	462	472	43	IS:14767-2000
3.	% Moisture	%	10.2	12.8	10.4	IS:2720(Part 2)
4.	Potassium	Kg/hac	30	32	30	IS: 9497
5.	Calcium	meq /100gm	63	71	69	IS:2720
6.	Water Holding Capacity	%	12.1	13.5	12.1	IS-14765
7.	Organic Matter	%	0.63	0.67	0.65	IS:2720(Part 22)
8.	Total Kjeldhal Nitrogen	Kg/hac	130	140	130	IS:14684
9.	Phosphorous	Kg/hac	7.8	8.3	7.9	IS:10158-2015
10.	Copper	mg/kg	3.6	4.8	3.9	USEPA 3050 B
11.	Lead	mg/kg	0.1	0.3	0.2	USEPA 3050 B

Statement of conformity: The submitted sample conforms to Indian standard & USEPA parameters at sr. no.1 to 17.
Applying decision rule based on guard band with 95% confidence level

Checked by

For Geogreen Testing Laboratory

Dr. Vijay Kumar Mishra
Quality Manager
(Authorized Signatory)



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Certi. No. TC-13356

TEST REPORT

Sample Code No.	GTL/WS/4270/A	Report No.	WS07102024- 4270/A
Issue To	Rowale Bauxite Mine	Issue Date	07/10/2024
Sample Drawn by	GTL Team	Condition of the Sample	Sealed
Sample Drawn on	04/09/2024	Nature of Sample	Ground Water
Sample Received on	06/09/2024	Test Duration	06.09.2024 to 20.09.2024
Sampling Location	Rowale Open Well (GW1)	Sample Quantity	5 liter
	Kavdoli Open Well (GW2)	Project Name	Rowale Bauxite Mine Village – Rowale, Taluka – Dapoli District – Ratnagiri (Maharashtra)

S. No.	Parameters	Units	Limits (as per IS:10500-2012)		Test Method	Rowale Open Well (GW1)	Kavdoli Open Well (GW2)
			Desirable Limit	Permissible Limit			
1	Color	Hazen	5	15	APHA 2120 C	<5	<5
2	Odour	-	Agreeable	Agreeable	IS : 3025 (P-5)	Agreeable	Agreeable
3	Taste	-	Agreeable	Agreeable	IS : 3025 (P-8)	--	--
4	Turbidity	NTU	1	5	APHA 2130 B	<1	<1
5	pH Value	-	6.5-8.5	No Relaxation	APHA 4500 H ⁺ B	7.20	7.15
6	Total Hardness (as CaCO ₃)	mg/l	200	600	APHA 2340 C	214	222
7	Iron (as Fe)	mg/l	0.3	No Relaxation	APHA 3500 Fe B	<0.1	<0.1
8	Chlorides (as Cl)	mg/l	250	1000	APHA 4500 Cl B	51	61
9	Fluoride (as F)	mg/l	1	1.5	APHA 4500 F, D	<0.1	<0.1
10	Total Dissolved Solids	mg/l	500	2000	APHA 2540 C	555	652
11	Calcium (as Ca ²⁺)	mg/l	75	200	APHA 3500 Ca B	63	62
12	Magnesium (as Mg ²⁺)	mg/l	30	100	APHA 3500 Mg B	13.5	13.6
13	Copper (as Cu)	mg/l	0.05	1.5	IS- 3025 (P-42)	<0.05	<0.05
14	Manganese (as Mn)	mg/l	0.1	0.3	APHA 3500 Mn B	<0.1	<0.1
15	Sulphate (as SO ₄)	mg/l	200	400	APHA 4500 So ₄ E	18	16
16	Nitrate (as NO ₃)	mg/l	45	No Relaxation	IS-3025(P-34)	14	18
17	Phenolic Compounds	mg/l	0.001	0.002	IS : 3025(Pt-43)	<0.001	<0.001
18	Mercury	mg/l	0.001	No Relaxation	IS- 3025 (P-48)	<0.001	<0.001
19	Cadmium (as Cd)	mg/l	0.003	No Relaxation	IS- 3025 (P-41)	<0.01	<0.01
20	Selenium (as Se)	mg/l	0.001	No Relaxation	APHA 3500 Se B	<0.01	<0.01
21	Arsenic (as As)	mg/l	0.01	0.05	IS- 3025 (P-37)	<0.01	<0.01



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22	Cyanide	mg/l	0.05	No Relaxation	IS : 3025(P-27)	<0.01	<0.01
23	Lead (as Pb)	mg/l	0.01	No Relaxation	IS- 3025 (P-47)	<0.01	<0.01
24	Zinc (as Zn)	mg/l	5	15	IS- 3025 (P-49)	<0.5	<0.5
25	Chromium (as Cr ⁶⁺)	mg/l	0.05	No Relaxation	IS- 3025 (P-52)	<0.05	<0.05
26	Alkalinity (as CaCO ₃)	mg/l	200	600	APHA 2320 B	75	82
27	Boron (as B)	mg/l	0.5	1	APHA 4500 B	<0.1	<0.1
28	Phosphorous (as P)	mg/l	-	-	IS: 3025(P-31)	<0.1	<0.1
29	Sodium (as Na)	mg/l	-	-	APHA 3500 Na B	<5.0	<5.0

NOTE: mg/l

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Checked by

For Geogreen Testing Laboratory

Dr. Vijay Kumar Mishra
Quality Manager
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Certi. No. TC-13356

TEST REPORT

Sample Code No.	GTL/WS/4271/A	Report No.	WS07102024- 4271/A
Issue To	Rowale Bauxite Mine	Issue Date	07/10/2024
Sample Drawn by	GTL Team	Condition of the Sample	Sealed
Sample Drawn on	04/09/2024	Nature of Sample	Surface Water
Sample Received on	06/09/2024	Test Duration	06.09.2024 to 20.09.2024
Sampling Location	Kelsi Creek Water (SW1) Bajra River (SW2)	Sample Quantity	5 liter
		Project Name	Rowale Bauxite Mine Village – Rowale, Taluka – Dapoli District – Ratnagiri (Maharashtra)

S. No.	Parameters	Units	Limits (as per IS:10500-2012)		Test Method	Kelsi Creek Water (SW1)	Bajra River (SW2)
			Desirable Limit	Permissible Limit			
1	Color	Hazen	5	15	APHA 2120 C	<5	<5
2	Odour	-	Agreeable	Agreeable	IS : 3025 (P-5)	Agreeable	Agreeable
3	Taste	-	Agreeable	Agreeable	IS : 3025 (P-8)	--	--
4	Turbidity	NTU	1	5	APHA 2130 B	<1	<1
5	pH Value	-	6.5-8.5	No Relaxation	APHA 4500 H ⁺ B	7.18	7.21
6	Total Hardness (as CaCO ₃)	mg/l	200	600	APHA 2340 C	1821	2020
7	Iron (as Fe)	mg/l	0.3	No Relaxation	APHA 3500 Fe B	0.63	0.66
8	Chlorides (as Cl)	mg/l	250	1000	APHA 4500 Cl B	1210	1210
9	Fluoride (as F)	mg/l	1	1.5	APHA 4500 F, D	<0.1	<0.1
10	Total Dissolved Solids	mg/l	500	2000	APHA 2540 C	5835	6300
11	Calcium (as Ca ²⁺)	mg/l	75	200	APHA 3500 Ca B	210	225
12	Magnesium (as Mg ²⁺)	mg/l	30	100	APHA 3500 Mg B	325	310
13	Copper (as Cu)	mg/l	0.05	1.5	IS- 3025 (P-42)	0.11	0.12
14	Manganese (as Mn)	mg/l	0.1	0.3	APHA 3500 Mn B	<0.1	<0.1
15	Sulphate (as SO ₄)	mg/l	200	400	APHA 4500 So ₄ E	130	201
16	Nitrate (as NO ₃)	mg/l	45	No Relaxation	IS-3025(P-34)	2.3	2.4
17	Phenolic Compounds	mg/l	0.001	0.002	IS : 3025(Pt-43)	<0.001	<0.001
18	Mercury	mg/l	0.001	No Relaxation	IS- 3025 (P-48)	<0.001	<0.001
19	Cadmium (as Cd)	mg/l	0.003	No Relaxation	IS- 3025 (P-41)	<0.01	<0.01
20	Selenium (as Se)	mg/l	0.001	No Relaxation	APHA 3500 Se B	<0.01	<0.01
21	Arsenic (as As)	mg/l	0.01	0.05	IS- 3025 (P-37)	<0.01	<0.01



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Website : www.geogreen.in

22	Cyanide	mg/l	0.05	No Relaxation	IS : 3025(P-27)	<0.01	<0.01
23	Lead (as Pb)	mg/l	0.01	No Relaxation	IS- 3025 (P-47)	<0.01	<0.01
24	Zinc (as Zn)	mg/l	5	15	IS- 3025 (P-49)	<0.5	<0.5
25	Chromium (as Cr ⁶⁺)	mg/l	0.05	No Relaxation	IS- 3025 (P-52)	<0.05	<0.05
26	Alkalinity (as CaCO ₃)	mg/l	200	600	APHA 2320 B	74	72
27	Boron (as B)	mg/l	0.5	1	APHA 4500 B	<0.1	<0.1
28	Phosphorous (as P)	mg/l	-	-	IS: 3025(P-31)	0.33	0.36
29	Sodium (as Na)	mg/l	-	-	APHA 3500 Na B	925	925
30	Potassium (as K)	mg/l	-	-	APHA 3500 K B	124	120
31	Total Coliform	mg/l	-	-	IS-1622-1981	13	11
32	Feacal Coliform	mg/l	-	-	IS-1622-1981	Absence	Absence

NOTE: mg/l

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Checked by

For Geogreen Testing Laboratory

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Quality Manager
(Authorized Signatory)



Maharashtra Pollution Control Board

महाराष्ट्र प्रदूषण नियंत्रण मंडळ

Visit Report

General Information

IMIS ID : 65961000

Industry Name : Ashapura Minechem Ltd

Address : Gut No 15-21, 27, 31,34,35,56-59,69,70,74, At-Rowale Tal-Dapoli, Tal. Mumbai, Dist. Mumbai city

Pincode : 415620

Category : Red (SSI)

Email : sangram@ashapura.com

Phone : 9922929309

Visit Scheduled On : 20/12/2024

Last date of visit : 01/01/2025

Visited by : S. R. Kulkarni(SRO-Chiplun)



Visited On

Visited Industry on :20/12/2024

Email Address of Unit :sangram@ashapura.com

Telephone Number of Unit :9922929309

Siting Criteria

Siting Criteria : No

Location

Notified Industrial area : No

Detail : --

Planning Authority : --

Visit For

Visit For : Surprise

Applied For : Court Matter

Previous Consent Detail

Consent UAN No.	Date	Validity	Capital Investment	Verified By
MPCB-CONSENT-0000205838	31-07-2024	30-04-2027	557.00	CA Certificate

Environment Clearance

Is EC Applicable : Yes	Is EC Obtained : Yes	EC Detail : 24-02-2016			
Production Details					
Product Name	Quantity(As consent)	Unit(As consent)	Quantity(Actual)	Unit(Actual)	Operational Issue
Mining of Bauxite Ore including mobile crushing and screening activity	500000	MT/A	91800	MT/A	No
Waste Water Management					
Source of water : 1) Ground : Dug Well NOC Obtain : No Details :					
Deviation In:					
Water Consumption : No			Detail: --		
Effluent : No			Detail: --		
Sewage : No			Detail: --		
Whether Industrial effluent generated : No					
Whether Domestic effluent generated : Yes					
		Industrial		Domestic	
		Process	Cooling	Gardening	
Generation in m3/day	As per consent			2.4	0
	Actual			2.0	0
Treatment System					
Industrial			Domestic		
Primary :					
Secondary :					
Tertiary :					
Advanced :					
Domestic Purpose					
a) Generation (in CMD) : 2.0			STP Capacity : 00		
b) Disposal : Land for Gardening					

Land available in acres : 218.285 ha

JVS sample collection (Water)

JVS sample collected for Water : No

Detail : --

Previous JVS Records (Water)

Sr. No.	Unique id	Barcode Number	Sample Type	Sample Subtype	Payment Status	COA Generated
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Air Pollution Aspect

1) Details of emission : No

#	Source	Fuel Name	Fuel Quantity	Fuel Unit	Control Equipment Installed	Stack Height(mtrs)	Operational Issue
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Record not found.

2) Differential in existing source of emission : No

JVS sample collection (Air)

JVS sample collected for Air : No

Detail : ---

Previous JVS Records (AIR)

Sr. No.	Unique id	Barcode Number	Sample Type	Sample Subtype	Payment Status	COA Generated
1	MPCB-JVS-130524037	BR-0070534	Air	Ambient	Payment Pending	YES Link : Download
2	MPCB-JVS-060224043	BR-0064879	Air	Ambient	Payment Pending	YES Link : Download
3	MPCB-JVS-041023045	BR-0048794	Air	Ambient	Payment Pending	YES Link : Download
4	MPCB-JVS-041023045	BR-0048795	Air	Ambient	Payment Pending	YES Link : Download

Hazardous Waste Generation

Difference in exiting waste generation : No

Non Hazardous Waste Generation

Difference in exiting waste generation : No

Any specific Conditions

	Condition	Compliance
Consent		
Directions		
Environment Clearance		
Any NGT / Court order		

Bank Guarantee

BG Imposed : Yes

BG Imposed Against :

Bank Guarantee Imposed for	BG submitted	Bank Guarantee No	Date	Validity	Amount	Status	Compliance Period	Return	Forfeit
Towards o&M of PCS and compliance of Consent conditions	Yes	00	21-04-2024	21-04-2024	5.0	Not Compiled	Not submitted.	00	No

Remark

#	Statutory Submissions	Financial Year	Within Time	Whether any deviation waste generation & disposal (less/more)
				Record not found.

Penal Charges

Penal Charges : No

OCEMS

Is Mandatory : Not Mandatory

Detail :

Connected to MPCB server : No

Detail : --

Green Coverage

Green Coverage : No

Detail :

Any Specific Observation

Any Specific Observation : Industry visited with respect to verification of consent and interim directions issued by the Board dtd. 28.06.2024. During visit, it was observed that mining in progress at two pits. There were 08 excavators and one breaker was deployed for the mining. One mobile crusher is also deployed, which was not operational during visit. No drilling and blasting is carried out at present only breakers are used for the mining. As per information provided by the industry representative, out of total 49.6 ha. mined area, till date area backfilled (reclaimed) is 26.20 ha., area backfilled and plantation done (reclaimed and rehabilitated)-10.26 ha., Area to be backfilled (reclamation pending)-5.06 ha, back filled area to be reclaimed and rehabilitated is 13.145 ha. Which reflects that no concurrent reclamation is undertaken by the mining authority. Industry has provided 4 stations for ambient air monitoring two in core zone and two in buffer zone. Industry has provided three mobile tankers for sprinkling of water on haul roads. However, no arrangement made to control dust in stocking area, mobile crusher, transfer points and loading area. Industry has not covered the conveyors and screening sections of mobile crusher. Fixed type sprinkling system provided at Rowale weigh bridge. No transportation vehicles were in operation during visit, due to request of Mandivali villagers to stop transportation of ore, as there was a program of Science exhibition of school children, therefore, status of covering the vehicles by tarpaulin couldn't be verified. However, PUC certificates of transport vehicles have been verified. Black topped metal road provided at Rowale weigh bridge only. Permanent water sprinkling system not provided on main haul roads. Tree plantation not raised in 7.5 mtr wide green belt in safety zone, around the mining lease, along the roads. As per information provided by Mining Authority total 21598 trees have been planted so far. Industry has submitted medical examination reports of workers. Industry is using ground water, however CGWA NOC has been expired and as reported by Industry representative, applied for renewal of NOC. Legal action No. MPCB-LEGAL_ACTIONS-281223016 is already in process.

Previous legal action detail

Sr. No.	Legal Action Details	Legal Direction/Notice Details
1	MPCB-LEGAL_ACTIONS-281223016 Initiated By: Sanjay Jirapure(SRO-Chiplun)	Show Cause Notice Outward No: MPCB/SCN/2401020009 Issued By: J. S. Hajare(RO-Kolhapur) Issued On: 02/01/2024
2	MPCB-LEGAL_ACTIONS-281223016 Initiated By: Sanjay Jirapure(SRO-Chiplun)	Proposed Direction Outward No: MPCB/PD/2404250002 Issued By: J. S. Hajare(RO-Kolhapur) Issued On: 25/04/2024
3	MPCB-LEGAL_ACTIONS-281223016 Initiated By: Sanjay Jirapure(SRO-Chiplun)	Interim Direction Outward No: MPCB/ID/2406280001 Issued By: J. S. Hajare(RO-Kolhapur) Issued On: 28/06/2024
4	MPCB-LEGAL_ACTIONS-281223016 Initiated By: Sanjay Jirapure(SRO-Chiplun)	Proposed Direction Outward No: MPCB/PD/2411210009 Issued By: J. S. Hajare(RO-Kolhapur) Issued On: 21/11/2024

Whether unit complied

Whether unit complied : No